

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-20/2024/1269/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Syeda F. A. Zinnat,  
i/c District & Sessions Judge,  
Hojai.

Dated Guwahati the 22<sup>nd</sup> February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/2024/456 dtd 20.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.02.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Hojai during your absence.

Yours faithfully,

*sdb*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-20/2024/1270/A, dated** , 22-02-2024  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**